

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:27
ANSWERED ON:05.08.2013
COLLECTION OF CESS
Rajesh Shri M. B.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the total number of cess collected under the Water (Prevention and Control of Pollution) Cess Act, 1977;
- (b) the total number of industries registered under the Act;
- (c) the rate of levy of cess since the Act was passed;
- (d) whether the levy of cess has deterred the problem of water pollution and if not, the reasons therefor;
- (e) whether the Government has any new policy/guideline to increase the rate of water cess; and
- (f) if so, the details thereof and the criteria and norms for the utilization of cess collected, expenditure-wise, beneficiary-wise during the last three years and the current years?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) The total amount of water cess collected under the Water (Prevention and Control of Pollution) Cess Act, 1977 by the Pollution Control Boards and Pollution Control Committees of the States / Union Territories during the last 3 financial years and the current financial year upto June 2013 is as under:-

Financial Year	Water Cess Collected (` in Crores)
2010-11	235.95
2011-12	220.18
2012-13	226.19
April 2013-	70.14
June 2013	

(b) & (c) The registration of industries for levying cess under the Water (Prevention and Control of Pollution) Cess Act, 1977 is not required. The water cess is levied on the basis of purpose for which the water is consumed by the industries and local authorities. The following water cess rates have been notified under the Water (Prevention and Control of Pollution) Cess Act, 1977:-

S. No.	Purpose for which water is consumed	Rate of cess under sub-section (2) of section 3	Rate of cess under sub-section (2A) of section (3)
(1)	(2)	(3)	(4)
1.	Industrial cooling, spraying in mine pits or boiler feeds.	Five paise per kilolitre	Ten paise per kilolitre
2.	Domestic purpose.	Two paise per kilolitre	Three paise per kilolitre
3.	Processing whereby water gets polluted and the pollutants are - (i) easily biodegradable; or (ii) non-toxic; or (iii) both non-toxic and easily biodegradable	Ten paise per kilolitre	Twenty paise per kilolitre
4.	Processing whereby water gets polluted and the pollutants are - (i) not easily	Fifteen paise per kilolitre	Thirty paise per kilolitre

biodegradable; or
(ii) toxic; or
(iii) both toxic
and not easily
biodegradable

(d) No assessment has been conducted to ascertain as to whether the levy of cess has deterred the problem of water pollution.

(e) No, Sir.

(f) Does not arise.